

Yb

CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH, JODHPUR

Original Application No.443/2012

Jodhpur, this the 08th day of January, 2013

CORAM

**HON'BLE MR. JUSTICE K.C. JOSHI, JUDICIAL MEMBER
HON'BLE Mr. B.K.SINHA, ADMINISTRATIVE MEMBER**

Bhupesh Garg
S/o Shri Prahlad Singh
Aged about 35 years,
resident of B-64, Pratap Nagar,
Jodhpur, District Jodhpur.

: Applicant
(Through Shri R.S.Rathore, Advocate)

Versus

1. Union of India through Secretary, Ministry of Law and Justice, Government of India, New Delhi.
2. Union Public Service Commission through Secretary, Dholpur House, Shahjahan Road, New Delhi.

: Respondents

ORDER (ORAL)

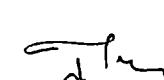
PER JUSTICE K.C.JOSHI :

Heard the learned counsel for the applicant.

2. The learned counsel for the applicant Mr. Rohitash Singh Rathore, wants to withdraw this Application with liberty to file a fresh Application because some additional information has been received by the applicant after filing this Application. Accordingly, this Application is dismissed as withdrawn with liberty to file a fresh Original Application, if he is so advised.

3. The O.A. is dismissed as withdrawn at the stage of admission.


[B.K.Sinha]
M(A)


[Justice K.C.Joshi]
M(J)